

12.1 1/2 hrs.

[English]

**Committee on Private Members' Bills
and Resolutions**

Minutes

SHRIMATI SEELA GAUTAM (ALIGARH): Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the Fifth to Ninth sittings of the Committee on Private Members' Bills and Resolutions held during the Fourth Session.

12.02 hrs.

[Translation]

**Standing Committee on Railways
Eighth Report**

SHRIBASU DEB ACHARIA (BANKURA): Sir, I beg to present "The Eighth Report (Hindi & English versions) of the Standing Committee on Railways on Action Taken by Government on the recommendations contained in the Fourth Report on "Demands for Grants 1996-97".

12.2 1/2 hrs.

[Translation]

Presentation of Petition

SHRI RAM NAIK (MUMBAI-NORTH): Sir, I beg to present "a Petition signed by Dr. Ram Barot, Chairman, Health Committee of the Greater Mumbai Municipal Corporation and other doctors requesting to ban production, sale and consumption of Gutkha and Pan Masafa."

12.03 hrs.

[English]

BUSINESS OF THE HOUSE

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 28th July, 1997 will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Statutory Resolution seeking disapproval of the Out-of-Turn allotment of Government Residences (Validation) Ordinance, 1997 and consideration and passing of the Out-of-Turn allotment of Government Residences (Validation) Bill, 1997.
3. Consideration and passing of the Cotton Ginning and Pressing Factories (Repeal) Bill, 1997.

4. Consideration and passing of the Coast Guard (Amendment) Bill, 1996 as passed by Rajya Sabha.
5. Discussion on Resolution regarding rejection of the Award given by the Board of the Arbitration in CA Reference No. 1 of 1991 under the JCM Scheme.
6. Discussion and voting on Supplementary Demands for Grants (Railways) for 1997-98.
7. Discussion on the Statutory Resolution seeking disapproval of the Presidential and Vice-Presidential Elections (Amendment) Ordinance, 1997 and consideration and passing of the Presidential and Vice-Presidential Elections (Amendment) Bill, 1997.
8. Consideration and passing of the Private Security Guards and Agencies (Regulation) Bill, 1994 as passed by Rajya Sabha.
9. Further discussion on the Motion regarding Approach Paper to the Ninth Five Year Plan, 1997-2000.

SHRI P. NAMGYAL (LADAKH): Sir, the following item may be included in the next week's agenda:-

Non-cooperation by the State Government of Jammu & Kashmir in the functioning of Ladakh Autonomous Hill Development Council.

[Translation]

SHRI RAJENDRA AGNIHOTRI (JHANSI): Mr. Deputy Speaker, Sir, the following items may be included in the next week's agenda:-

1. If any employee dies in harness, the family of the deceased should immediately be given compassion; if the dependent of the deceased is not provided employment within a period of two months, his family should be provided 50 per cent of his salary as allowance for livelihood so that the crisis of the family can be averted.
2. Until the candidates selected on compassionate ground in Jhansi Division of the Central Railway are appointed, 50 per cent of the salaries should be given to their families for livelihood.

SHRI RAM BAHADUR SINGH (MAHARAJGANJ): Mr. Deputy Speaker, Sir, the following items may be included in the next week's agenda:-

1. Discussion on the bungling on large scale in rural electrification.
2. Discussion on privatisation of coal industry.

SHRI NAWAL KISHORE RAI (SITAMARHI): Mr. Deputy Speaker, Sir, the following items may be included in the next weeks' agenda:-

1. Discussion on problems created due to damage of all the main roads and bridges and the heavy loss of life and property as a result of heavy rain and devastating floods in Sitamarhi district of Bihar.